

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C)...../2014
CC No(s). 17240/2014

(Arising out of impugned final judgment and order dated 04/04/2013
in SA No. 310/2013 passed by the High Court Of Judicature at
Allahabad)

STATE OF U.P.AND ORS

Petitioner(s)

VERSUS

SHANTI DEVI AND ORS
(with appln. (s) for c/delay in filing SLP)

Respondent(s)

Date : 07/11/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s)

Mr. Pawan Shree Agrawal, Adv.
Mr. Abhinav Mallick, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application seeking condonation of
delay as also on the special leave petition.

(USHA BHARDWAJ)
AR-CUM-PS

(SAROJ SAINI)
(COURT MASTER)

Signature Not Verified

Digitally signed by
Usha Rani Bhardwaj
Date: 2014.11.07
16:39:23 IST
Reason: